

DIVISION BENCH
COURT - I

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/49(KB)2008
COMP.APPL/270(KB)2012, COMP.APPL/77(KB)2013,
COMP.APPL/524(KB)2012, CONT.A./340(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	PRABHU NATH SHARMA & ORS VS BISWANATH SHARMA & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms. Sayani Das, Adv. : For Petitioners
Ms. Sreetama Biswas, Adv.

Mr. Patita Paban Bishwal, Adv. : For R7

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **8/8/2024**.

**Satyajit Roy
(Court Officer)**